

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/1303/2020

This the 30th day of December, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

1. Atul Sharma Age 26 years
S/o S.Yog Raj
R/o Gole Mela, Tehsil & District
Udhampur,
Mobile No.7006097452.
2. Bushan Kumar Age 27 years
S/o Sh.Sham Lal,
R/o Jandrore, Tehsil Ramnagar & District
Udhampur, PIN No.182122.
3. Mohinder Kumar Age 26 years,
S/o Sh.Madan Lal,
R/o Madlote, Tehsil & District
Udhampur, PIN 182126
Mobile No.7889550886.
4. Deep Kumar Age 27 years
S/o Sh.Suram Chand
R/o Village Barta, Tehsil & District
Udhampur, PIN No.182124
Mobile no.6005029627.



.....Applicants

(Advocate: Mr.Anil Khajuria)



Versus

1. The Union Territory of Jammu and Kashmir,
Through its Principal Secretary to Government,
Animal /Sheep Husbandry & Fisheries Department,
Civil Secretariat, Jammu-180001.
2. The Director,
Directorate of Animal Husbandry,
Jammu-180001.
3. The Deputy Director,
Animal Husbandry, Jammu
180001.
4. The Chief Animal Husbandry Officer,
Udhampur-182101.

.....Respondents

(Advocate: Mr. Sudesh Magotra, AAG)

O R D E R

[O R A L]

During the course of arguments, learned counsel for the applicants submitted that he will be satisfied if a direction is given to respondents to consider and decide the representation of the applicants dated 25.09.2020 (Annexure A-4) by passing a reasoned and speaking order within a stipulated period of time.



2. Looking to the limited prayer made by learned counsel for the applicants, O.A is disposed of at the admission stage itself with a direction to respondents to decide the representation of the applicant 25.09.2020 (Annexure A-4) by passing a reasoned and speaking order in accordance with rules and with intimation to the applicant within a period of one month from the date of receipt of a certified copy of this order.
3. It is made clear that I have not expressed any opinion on the merits of the case.
4. No order as to cost.

(RAKESH SAGAR JAIN)
MEMBER (J)

Ak/-